

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 839 of 2004

Jabalpur, this the 5th day of October, 2004

Hon'ble Shri M.P. Singh, Vice Chairman  
Hon'ble Shri Madan Mohan, Judicial Member

Kamla Bai, Widow of Late Kishan Lal  
Rajput, H. No. 366, Barou Mchalla,  
Dwarka Nagar, East Ghamapur, Jabalpur. ... Applicant

(By Advocate - Shri R.K. Jatav)

V e r s u s

1. Union of India, through its Secretary, Ministry of Defence, New Delhi.
2. Chairman, Board of Ordnance Factory, Kolkata - West Bengal.
3. General Manager, Grey Iron Foundry, Jabalpur (MP).
4. Works Manager (Admin), Grey Iron Foundry, Jabalpur. ... Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

The learned counsel for the applicant seeks permission to withdraw this Original Application. Permission is granted. Accordingly, the Original Application is dismissed as withdrawn with liberty to approach the Tribunal, if he still feels aggrieved and so advised.

(Madan Mohan)  
Judicial Member

(M.P. Singh)  
Vice Chairman

पृष्ठकम सं ओ/न्या .....जबलपुर, दि.....

परिलिखित अर्थ दिना -

(1) सक्षिप्त, उच्च न्यायालय याचक प्रतिनिधित्व, जबलपुर

(2) आदेशक श्री/श्रीमती/शु .....के काउंसल R.K. Jatav

(3) याचक श्री/श्रीमती/शु .....के काउंसल

(4) याचक श्री/श्रीमती/शु .....के काउंसल

संकेत एवं आवश्यक कार्यवाही हेतु

उप रजिस्ट्रार

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BS